

1	2
25. West Bengal	3200
<i>Union Territories</i>	
1. Andaman & Nicobar Islands	51
2. Chandigarh	370
3. Dadra & Nagar Haveli	3
4. Delhi	2381
5. Daman & Diu**	—
6. Lakshadweep	0
7. Pondicherry	192
Total:	57865

Note: *No Employment Exchange is functioning in this State.

** Statistics not maintained.

Information system on Housing

232. SHRI JAGANNATH PATNAIK:
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) the details of the steps taken by
Government to have an appropriate infor-
mation system on housing at various levels;

(b) the extent to which efforts have
been made for the development of a data
bank at the national level; and

(c) to what extent non-Government
organisations have been involved in housing
activities to meet the housing demand of the
poor?

MINISTRY OF URBAN DEVELOPMENT
(SHRI DALBIR SINGH): (a) and (b). The
National Housing Policy envisages develop-
ment of an appropriate Management Infor-
mation System on housing at various levels.
The policy document which has already been
adopted by the Rajya Sabha and awaiting
adoption by Lok Sabha, has been sent to all
States/Union Territory Governments for ini-
tiating action to develop among other things,
a computerised management information
system. At the Central level a three tier
information system is being developed at the
National Buildings Organisation. Housing &
Development Corporation Ltd. has already
developed a computerised information sys-
tem for all the sanctioned projects right from
its inception.

THE MINISTER OF STATE IN THE

(c) The various non-Government or-

rganisations are increasingly associating themselves with shelter and urban housing projects for the vulnerable sections of the society. In the recent past two such non-Government organisations viz., All India Women's Conference and Self Employed Women's Association have started two shelter projects in Delhi, one in Madipur and the other in Shahdara for the women headed households on condominium concept. The Madipur project was designated as the national IYSH demonstration project.

Non-Availability of Medicines at the ESI Hospitals and Dispensaries in Karnataka

233. DR. V. VENKATESH: Will the Minister of LABOUR be pleased to state:

(a) whether the beneficiaries under the Employees State Insurance Scheme do not get the prescribed medicines from the ESI hospitals and dispensaries in Karnataka;

(b) if so, the reasons therefor;

(c) whether it is a fact that such medicines are sold out in the open market by the staff; and

(d) if so, the details thereof and the action taken/being taken in this regard?

THE MINISTER OF STATE IN MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) The Government of Karnataka, who are responsible for provision of medical care under the ESI Scheme, have reported that the ESI beneficiaries are getting the prescribed medicines both from the hospitals and dispensaries in the State

(b) Does not arise.

(c) The State Government have denied this.

(d) Does not arise.

Modernisation of NTC

234. SHRI ATISH CHANDRA SINHA: Will the Minister of TEXTILES be pleased to refer to the reply given on 10th May, 1989 to Unstarred Question No. 8899 regarding NTC contractors and state:

(a) the total number and the names of the mills whose modernisation schemes have been pruned or withdrawn after the award of contracts;

(b) whether it is a fact that the ongoing contract jobs have been checked in the process in different mills;

(c) whether as a result of pruning the jobs have remaining incomplete with total loss of investment;

(d) whether by such action the provisions of the Contract Act and other related laws have been violated; and

(e) if so, the details thereof and the action being taken to avoid litigation on this account?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): (a) to (e). The information is being collected and will be laid on the Table of the House.

Clearance of schemes for Himachal Pradesh under the Forest (Conservation) Act

235. PROF. NARAIN CHAND PARASHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: